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# 4 GNLU INTERNATIONAL CONFERENCE ON BUSINESS, LAW & PUBLIC POLICY

GNLU CENTRE FOR BUSINESS AND PUBLIC POLICY

**FEBRUARY 22-23, 2025**

**Venue : Gujarat National Law University, Gandhinagar**



Gujarat National Law University



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Shardul Amarchand Mangaldas

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## About GCBPP

The GNLU Centre for Business & Public Policy (GCBPP) is one of the centres for excellence established under the Gujarat National Law University, promoting interdisciplinary research and training through interactive sessions, competitions and conferences on business regulations and public policy. The Centre has the expertise in conducting and executing large-scale events like GNLU International Conference on Business, Laws and Public Policy; GNLU - Khaitan & Co Advanced Certificate Programme on Capital Markets & Securities Law; GNLU – Nishith Desai Associates Policy Drafting Competition; Know Your Practice sessions; etc. amongst other events.

## About GNLU

Gujarat National Law University (GNLU) is a statutory university established by the Government of Gujarat under the Gujarat National Law University Act, 2003. The University is recognized by the Bar Council of India as well as the University Grants Commission and has two campuses viz., at Gandhinagar and Silvassa. The University offers integrated five years under-graduate programme [B.A./B.Com./B.SC/B.B.A./ B.S.W.LL.B. (Hons.)], post-graduate programme, Ph.D. and several other short- duration courses as well as training programmes to various stakeholders.



# About the CONFERENCE



The GNLU International Conference on Business, Law & Public Policy (GICBLP) is a platform aimed at promoting dialogue and dissemination of scholarly insights on several important issues in the field of banking, finance, securities market, taxation and allied laws.

The previous editions of the Conference witnessed overwhelming participation with more than more than 200 research paper submissions research paper submissions and a large number of delegates from across India. We were graced by the presence of many esteemed dignitaries.

Inspired by the success of the previous editions, we are proud to announce GNLU International Conference on Business, Law & Public Policy (GICBLP '25). This edition of the conference is in collaboration with Shardul Amarchandas Mangaldas & Co. and would comprise of constructive deliberations on contemporary themes on mergers & acquisition, insolvency & bankruptcy, financial services, markets, instruments, innovations, and laws & regulations such as securities market & its regulations, taxation laws, fintech innovations, public policy, regulatory challenges, and other broad topics of contemporary issues.

## THEMES

- ◆ Participants are requested to have an innovative approach while selecting a topic, and it should be of contemporary and commercial relevance. The submissions should be analytical in nature and not merely descriptive. The topics should be broadly falling under the following list of suggestive themes:

- **Company Law**
- **Laws related to mergers & acquisitions**
- **Securities Law & Capital Markets regulations**
- **Laws related to banking & finance**
- **Investment Law**
- **Taxation Law**
- **Financial Services & Fintech**

- **Law of Contract**
- **White-collar crime**
- **Alternate Investment Funds & other pooled investment vehicles**
- **Sustainable Finance & ESG**
- **Competition Law**
- **Public Policy considerations (in relation to finance and corporate laws)**



## SUB-THEMES

- **Need to revisit Airline Insolvency in India: Learnings from the Go Airlines and Jet Airways Saga**
  - **Role of green and blue bonds in financing sustainability projects, focusing on India and IFSC regulations**
  - **IFSCA Listing Regulations 2024: A gateway for Indian Companies to access capital from global markets?**
  - **Need to overhaul SEBI's regulatory framework for SME listing**
  - **Analysing the Menace of Letter of Credit Fraud in the Banking Sector Scrutinising Regulatory**
  - **India's fiscal measures like carbon taxes and green incentives to drive climate action and renewable energy investments**
  - **Amendments to SEBI's Delisting Regulations**
  - **Alleviating the Rise and Recovery of Non-Performing Assets (NPAs) Regulatory Challenges surrounding Non-Banking Financial Companies (NBFCs)**
- ♦ Authors are free to delve into any contemporary issues falling under the above themes. The given sub-themes are merely indicative and suggestive in nature. Authors are suggested to submit their manuscripts on any other relevant topics

# GUIDELINES FOR PAPER SUBMISSION

**Original and analytical research papers are invited on the aforementioned and related themes.**

- Author(s) should indicate the theme on which the paper is based.
- The paper should include a title, an abstract (max. 500 words) and a minimum of 5 keywords.
- The papers shall be screened by the editorial board. The author(s) of the shortlisted papers shall be intimated accordingly.
- The word limit (excluding foot notes) can range between 3000-5000 words.
- Mode of citation: APA/OSCOLA.
- The font to be used will be Times New Roman, Heading (Bold) Size -14, Body Size - 12.
- Uniform margins of 1” shall be kept on all sides.
- Co-authorship up to 2 authors is permissible (separate registration fees shall be payable for both the authors).
- All submissions should be the original work of the author(s) and should not have been submitted for publication/published/ presented elsewhere in any form.
- **Use of any kind of generative Artificial Intelligence is strictly prohibited.**
- Certificate of Participation will be given to all the participants.
- Papers with similarity score of up to 10% will be accepted and anything above will be outrightly rejected.

The paper can be submitted [here](#), or by scanning the QR code.



## BEST PAPER AWARDS

**25,000/-**



**15,000/-**



**10,000/-**



**Internship opportunity  
for top 3 teams with  
Shardul Amarchand  
Mangaldas & Co.**



## IMPORTANT DATES

Submission of Full Paper  
**January 20, 2025**

Last Date of Registration  
**January 31, 2025**

Conference Dates  
**February 22 & 23, 2025**

### REGISTRATION FEES (EXCLUSIVE OF ACCOMODATION)

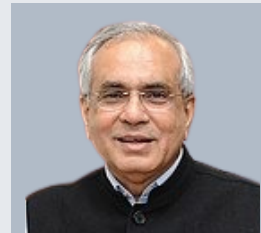
- Fee for Students and Researchers - INR 1,000 / USD 15
- Academicians - INR 2,000 / USD 30
- Other Professionals - INR 3,000 / USD 45

***Fees to be paid only after selection of Paper***

## ESTEEMED DIGNITARIES FROM PREVIOUS YEARS



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Additional Judge,  
Bombay High Court



**DR. RAJIV KUMAR**  
Former Vice-Chairman,  
NITI Aayog



**SHAKTIKANTA DAS**  
Governor  
Reserve Bank of India



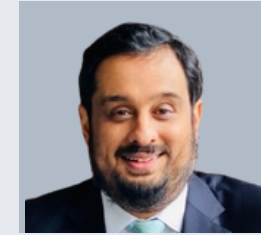
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Former Finance Secretary



**NISHITH DESAI**  
Founder,  
Nishith Desai Associates



**ASHISH CHAUHAN**  
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